

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
STARRED QUESTION NO. : 402
(To be answered on the 31st March 2022)**

RESUMPTION OF FLIGHTS

***402. SHRI A. RAJA**

**Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री**

be pleased to state:-

- (a) the details of losses incurred by the Government due to suspension of both domestic and international flights during the last two years;
- (b) whether any credit guarantee to the air operators have been provided by the Government and if so, the details thereof;
- (c) whether both domestic and international flights as scheduled prior to March, 2020 have been allowed to be operated from the middle of March, 2022 and if so, the details thereof; and
- (d) whether the Government proposes to implement strict compliance of Covid protocols in the flight operations and for the passengers and if so, the details thereof?

ANSWER

**Minister of CIVIL AVIATION
नागर विमानन मंत्री**

(Shri Jyotiraditya M. Scindia)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT IN RESPECT OF LOK SABHA STARRED QUESTION NO. 402 REGARDING "RESUMPTION OF FLIGHTS " TO BE ANSWERED ON 31.03.2022

(a) to (d): The aviation sector in India has been affected adversely due to severe disruption caused by the COVID-19 pandemic. The estimated losses/profit incurred by Air India, Air India Express and Alliance Air in the financial year 2020-21 and 2021-22 (up to December, 2021) is attached as Annexure. The Government has extended Emergency Credit Line Guarantee Scheme to the Airlines. The scheme provides for 100% guarantee to member lending institutions in respect of eligible credit facility extended by them to its borrowers in the Civil Aviation (scheduled and non-scheduled airlines, chartered flight operators, air ambulances, airports and ground handling units) sectors subject to the conditions mentioned therein.

Ministry of Civil Aviation vide Order No. 27/2021 dated 12.10.2021 has restored the schedule for the domestic air operations w.e.f. 18th October, 2021 without any capacity restriction. With regard to schedule international operation, to/from country, DGCA (Directorate General of Civil Aviation) has issued Circular dated 08.03.2022 for resumption of scheduled commercial international passenger services to/from India w.e.f. 27.03.2022 i.e. start of Summer schedule, 2022.

Ministry vide order dated 12.10.2021 has restored the scheduled domestic Air operations w.e.f. 18.10.2021 without any capacity restriction wherein the Airline/Airport operators has been advised to ensure that the Guidelines to contain the spread of Covid are strictly adhered to and Covid appropriate behaviour is strictly enforced by them during travel.

Annexure

**Statement referred to in reply to Lok Sabha Starred Q.No.402 for
31.03.2022**

The estimated losses/profit incurred by the Air India, Air India Express and Alliance Air in the financial year 2020-21 and 2021-22 (up to December, 2021)

Airline	FY 2020-21(INR in crore)	FY 2021-22 (upto Dec, 2021) (INR in Crore)
Air India	-9,373	-6,927
Air India Express	184	-161
Alliance Air	-440	-315
Total	-9,629	-7,403

